

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-49/2019/335/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr. Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 29<sup>th</sup> January, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/240 dtd. 11.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 12.01.2024 till the morning of 17.01.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-49/2019/336/A, dated 29.01.2024**

Copy to:

✓ The Project Manager, Gauhati High Court.

*R*  
25/1/24

**REGISTRAR (VIGILANCE)**

*R*